

>

Title : Regarding passing away of Shri Teja Singh Dardi, member 8th Lok Sabha on 27 April, 1998.

MR. SPEAKER : Hon. Members. I have to inform the House about the sad demise of Shri Teja Singh 'Dardi.

Shri Teja Singh Dardi was a Member of Eighth Lok Sabha representing Bhatinda Parliamentary Constituency of Punjab during the year 1985-89. Earlier, he was a Member of Punjab Legislative Assembly during 1962-67 and 1977-80 and Haryana Legislative Assembly during 1968-72. An able Parliamentarian, Shri Dardi was a Member of the Committee on Petitions during 1987-88.

An agriculturist by profession Shri Dardi was an active social and political worker. He worked relentlessly for the upliftment of the poor and down-trodden.

Shri Teja Singh Dardi passed away on 27 April, 1998 in New Delhi at the age of 67.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolence to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed soul.

11.01 hrs.

*The Member then stood in silence for a short while.*

MR. SPEAKER : Question No. 142, Shri Girdhari Lai Bhargava.

*(Interruptions)*

DR. SUBRAMANIAN SWAMY (MADURA!) : **Sir,** give a notice for suspension of Question Hour because of the nexus between I.S.I. and D.M.K. and the need to dismiss the D.M.K. Government immediately ...*(interruptions)*

*[Translation]*

DR. SHAFIQR RAHMAN BARQ (MORAOABAD):

The statement of Swamiji is correct hence this government be dismissed.

*[English]*

SHRI R. MUTHIAH (PERIYAKULAM) : **Sir,** this concerns the security of the country. We are not raising any law and order problem here. We are raising an important issue...*(Interruptions)*

SHRI T. R. BALLU (MADRAS SOUTH) : **Sir, they** cannot raise this matter here. It is a State **subject...**

*(Interruptions)*

DR. SUBRAMANIAN SWAMY : **Sir,** the D.M.K. Government should be dismissed...*(Interruptions)*

MR. SPEAKER : Shri Swamy, I have gone through your notice also. It is a State subject; you can raise it in the 'Zero Hour'. I will allow you in the 'Zero Hour' 1 Hour.

*(interruptions)*

SHRI T. R. BAALU : **Sir,** the matter is sub *judice*. They cannot raise it here ...*(Interruptions)*

DR. SUBRAMANIAN SWAMY : **Sir,** the country is falling apart... *(Interruptions)*

MR. SPEAKER : I understand your feelings. You can raise it in the 'Zero Hour'.

*(Interruptions)*

11.03 hrs.

*(At this stage, Shri R. Muthiah, Dr. Subramanian Swamy and some other hon. Members came and stood on the door near the Table.)*

*(Interruptions)*

MR. SPEAKER : Please go back to your seats. *(Interruptions)*

MR. SPEAKER : I understand your feelings. Please go to your seats.

*(Interruptions)*

MR. SPEAKER : I understand your feelings. You can raise it during 'Zero Hour'. Nothing is going on record.

*(Interruptions)\**

MR. SPEAKER : I request the hon. Members to please go to your seats. It is entirely a State subject.

*(Interruptions)*

"Not Recorded

MR. SPEAKER : Please go to your seats. Nothing will go on record.

*(Interruptions)\**

MR. SPEAKER : You can raise it during the 'Zero Hour'. Please go to your seats. This is not good. Please go to your seats. You can raise this important matter during the 'Zero Hour'. Please go to your seats.

, - *(Interruptions)*

■ MR. SPEAKER : Please go to your seats. If the matter is serious, I shall allow you during the 'Zero Hour'. Please go to your seats.

*(Interruptions)*

MR. SPEAKER : If the matter is so serious, I will allow you during the 'Zero Hour' Hour. The Question Hour is also very important.

■ *(interruptions)*

MR. SPEAKER : Please understand that this is entirely a State subject. Please go to your seats.

*(Interruptions)*

MR. SPEAKER : This is Question Hour and not 'Zero Hour'. Please go to your seats.

*(Interruptions)*

MR. SPEAKER : Dr. Subramanian Swamy, this is not good. The 'Zero Hour' is also an important hour. You have raised your point, and I understand your feelings also.

*(Interruptions)*

MR. SPEAKER : Nothing will go on record Q. No. 142, Shri Girdhari Lai Bhargava.

*(Interruptions)\**

would request you to please

MR. SPEAKER go to your seats.

*(interruptions)*

MR. SPEAKER : You can take it up during the 'Zero Hour'. Please understand that this is not 'Zero Hour'.

*(Interruptions)*

MR. SPEAKER : Please understand that this is Question Hour and not a 'Zero Hour'. You must follow the procedure.

*(Interruptions)*

MR. SPEAKER : This is not 'Zero Hour'. During the 'Zero Hour', I will allow you to raise this question during 'Zero Hour'.

*(Interruptions)*

MR. SPEAKER : Nothing will go on record. *(Interruptions)\**

MR. SPEAKER : Dr. Subramanian Swamy, please go to your seat. You know the procedure. You can raise this matter during 'Zero Hour'.

*(Interruptions)*

MR. SPEAKER : I again request you to please go to your seats. This is not 'Zero Hour' Hour. This is Question Hour. You are all senior Members.

*(Interruptions)*

MR. SPEAKER : You please go to your seat, Dr. Subramanian Swamy. You know the procedure of the House.

*(Interruptions)*

MR. SPEAKER : Please hear me. The Parliamentary Affairs Minister is on his legs. Please go to your seats.

*...(interruptions)*

11.15 hrs.

*(At this stage, Dr. Subramanian Swamy, Shri. R. Muthiah and some other hon. Members*

*went back to their seats.)*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN MOHAN MALAVIYA) : Mr. Speaker, Sir, though the matter relates to law and order but since he had mentioned about I.S.I., we are ready to have discussion in which-

*"Not Recoiled*

Oral Answers

Jyaistha 15, 1920 (Saka)

To Questions

ever manner you may decide...*(Interruptions)* We are ready for discussion...*(Interruptions)*

*[English]*

DR. SUBRAMANIAN SWAMY : ..."What is the report that the Government have got on this issue? ...*(Interruptions)*